(c) The demands made by the C.G.H.S. Medical Officers' Association are under consideration in consultation with the concerned Ministries.

Dearness Allowance to Central Government Employees

Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that according to the rise in cost of living index, the Central Government employees are entitled to another slab of dearness allowance:
- (b) if so, whether Government have taken a decision in this regard; and
 - (c) if not, the reasons for the same?

The Minister of Planning (Shr. B. R. Bhagat): (a) Yes Sir.

(b) and (c). The matter has been examined and is being placed for decision by Government.

Prevention of Food Adulteration

*978. Shrimati Jyotsna Chanda:
Shri Yudhvir Singh:
Shri Hukam Chand
Kachhavaiya:
Shri Jagdev Singh Siddhanti:
Shri Shree Narayan Das:

Will the Minister of **Health** be pleased to state:

- (a) whether Government propose to establish a Central Unit with zonal organisations to assist the State Governments in the proper implementation of the Prevention of Food Adulteration Act;
- (b) if so, the number of zones which will be created; and
- (c) the expenditure likely to be involved in this connection?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A proposal for the establishment of a Central Unit with zonal organisations to assist the State Governments in the proper implementation of the Prevention of Food Adulteration Act has been included in the proposals for the IV Plan.

Family Planning Council

*979. Shri Rameshwar Tantia: Will the Minister of Health be plaesed to state:

- (a) whether it is a fact that Government have decided to set up a high-powered Family Planning Council capable of taking quick decisions on plans and programmes;
- (b) if so, when the Council is likely to be formed; and
- (c) what will be its composition, functions and scope?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A proposal to set up a Central Family Planning Council with a view to lay down policy and a Central Family Planning Executive Board to carry out executive functions expeditiously is under consideration.

Loan from Austria

*980. Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri P. Venkatasubbaiah:
Shrimati Johraben Chavda:

Will the Minister of Finance be pleased to state:

- (a) whether an agreement has recently been signed between India, Austria and the International Monetary Fund providing for a World Bank Credit to India of 104 million Austrian Shillings (about \$4 million) for the purchase of Austrian goods;
- (b) if so, the terms of the agreement; and
- (c) the nature of the goods to be purchased?